

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED
 CIN :U85110TN2007PTC064072
 Date of commencement of CIRP: 03rd October 2019

LIST OF CREDITORS
 Summary as on 15th May 2021.

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Employees)
 Annexure -6

Amount in Rs.

SINO	Name of authorised representative if any	Name of Employee	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?						% of Voting Share in COC, if applicable
		* Please look into notes													
	TOTAL			0	0			0	0		0	0	0	0	

* Notes:

1. The List of Creditors was neither shared by the Interim Resolution Professional nor available in the records submitted to CoC meetings or filings with Hon'ble NCLT Chennai. Hence, we are unable to list the claims from Workmen & Employees.

